

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY: Sh. Kuldeep Kaul & Anr

Vs.

M/s. HBE Aviosecc Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	UK CHAUDHARY , SR. ADV.		} Petitioners	
	NPS CHAWLA , ADV			
	SUJOY DATTA , ADV			
	HIMANSHU VIJ , ADV			
	Siddharth Yadav, Adv.		} Respondents.	
	Vijeta Mukherjee, Adv.			
	Tanushree Ghosh, Adv.			
	Rigisha Takkar(Adv)	Respondent No. 4 (PNB)		Rigisha.

Order


Ld. Counsel for the parties have produced before us a report showing the progress made in preparation of the Audit and Valuation Report by S.C. Vasudeva & Co., the Chartered Accountants appointed by the erstwhile CLB.

P.T.O.

2. It seems to us that all the details have been gone through by the Chartered Accountants and finalization of the Report may take another one week. Accordingly, S.C. Vasudeva & Co., the Chartered Accountants are requested to submit their final report latest by 16th August, 2016 in respect of the Audit as well as the Valuation. A copy of the report may also be sent to the parties.

To come for further consideration on 24.8.2016.

27th July, 2016
(P.K. SUD)


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)